

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**

\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3673-JK (LD ) of 2026**

**DATED:- 11 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Commissioner/Secretary to Government

No:-LAW-OIC/3/2026

Dated:- 11 - 03 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

*Jim*

**Annexure to the Government Order No:- 3673-JK(LD) of 2026 dated 11.03.2026.**

<b>S. No.</b>	<b>Title of the case</b>	<b>OIC</b>
<b>1</b>	OA No. 222/2026 titled Aftab Anwar Versus Union Territory of J&K and others.	<b>Sh. Mohib Ali Bukhari, Under Secretary</b>
<b>2</b>	OWP No.81/2022 titled Roshan Lal Vs Union Territory of J&K and others.	<b>Sh. Vijay Kumar Atri, Executive Engineer, R&amp;B Division Samba,</b>
<b>3</b>	O.A No. 731/2025 titled Ravinder Kumar Versus Union Territory of J&K and others.	<b>Er. Arvind Kumar Langay, Executive Engineer, R&amp;B Division, Kathua</b>

*Neeraj*

*Jm*